

Central Administrative Tribunal, Principal Bench

R.A.No.7/97 in OA No.626/90
M.A.No.39/97

(33)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 22nd day of January, 1997

Shri Prakash Chand
s/o Behari Lal
r/o WZ - 3798/2, Hari Nagar
New Delhi. ... Applicant

Vs.

1. Union of India, services
through its Secretary
Ministry of Defence
Newe Delhi - 110 011.
2. Director General EME
MGO's Branch, Army Hqrs.
DHQ P.O., New Delhi - 110 011.
3. Commandant
505, Army Base Workshop
Delhi Cantt. ... Respondents

O R D E R (By Circulation)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

The Review Application has not been filed in Time. No satisfactory explanation is following for condonation of delay. It is only stated that from 19.8.1996 the applicant was unwell and was advised rest for two months. But the RA has been filed only on 17.12.1996. No reason is stated why two months after 19.8.1996 the applicant did not file the RA. Further, there is no ground for a review. It is not even averred that there is any error apparent on the fact of records or that there is any relevant facts or omissions wanting a review. Hence, the RA is rejected.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/

A.V.Haridasan
(A.V.HARIDASAN)
VICE-CHAIRMAN(J)